NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CA NO. 67/Chd/2017

Amrex Marketing Private Limited.

...Petitioner.

Versus

Akal Spring Ltd. & Ors.

...Respondents

Present: Mr. Sarthak Gupta, Advocate for Mr. Animesh Sharma,

Advocate for petitioner.

Mr. Jagjit Singh, Advocate for Mr. D.S. Sobti, Advocate

for respondents.

Learned counsel for both the parties submit that arguing counsel could not come today because of some personal difficulty. In the interest of justice, the matter is adjourned to 12.12.2017 for arguments.

Sd/-(Justice R.P. Nagrath) Member (Judicial)

October 27, 2017